

FORM-A
PUBLIC ANNOUNCEMENT

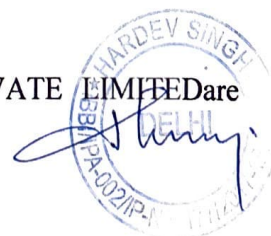
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF CENTERPIECE
BUSINESS SOLUTIONS PRIVATE LIMITED.**

S. No.	PARTICULARS	TIMELINE
1.	NAME OF CORPORATE PERSON	CENTERPIECE BUSINESS SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06/04/2021
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES-DELHI
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2021FTC379653
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	E-19 Ground Floor Lajpat Nagar-III Lajpat Nagar, New Delhi, NEW DELHI, Delhi, India, 110024.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15/10/2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	HARDEV SINGH ADDRESS: 101, PLOT NO. 6, LSC, VARDHMAN RAJDHANI PLAZA, NEW RAJDHANI ENCLAVE, DELHI-110092. EMAIL ADDRESS:- <u>SINGH_HARDEV@REDIFFMAIL.COM</u> TELEPHONE NUMBER: +91 9810331425 REG. NO.: IBBI/IPA-002/IP-N00177/2017-18/10449
8.	LAST DATE FOR SUBMISSION OF CLAIMS	14/11/2025

Notice is hereby given that CENTERPIECE BUSINESS SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation on 15/10/2025.

The stakeholders of CENTERPIECE BUSINESS SOLUTIONS PRIVATE LIMITED are



hereby called upon to submit proof of their claims, on or before 14/11/2025 to the liquidator at the address mentioned against item7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Hardev Singh

Liquidator CENTERPIECE BUSINESS SOLUTIONS PRIVATE LIMITED

REG. NO.:IBBI/IPA-002/IP-N00177/2017-18/10449

Date:16/10/2025

Place:New Delhi